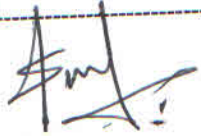


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	For Orders	433(e)	S. Chakravarthi Vs-Natural Textiles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sunil.S -9986103093	Sunil Petitioner	

Counsel for petitioner is present. He has not collected notices from the Registry. He is directed to collect notices and serve on the respondents. Petitioner counsel is also directed to comply the relevant provisions and rules under I&B Code.

List it on 02.06.2017.


MEMBER (J)


MEMBER (T)